

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-729**  
ANSWERED ON- 26/07/2023

**FINES COLLECTED FOR BREAKING SPEED LIMITS**

729. SHRI VIKRAMJIT SINGH SAHNEY:

Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) number of fines and amount collected for breaking speed limits on highways and expressways across the country in last five years, year-wise, State-wise and district-wise for Punjab;

(b) details of utilisation of the collected fine in last five years, year-wise, State-wise;

(c) whether Government has spent money on awareness programmes related to over speeding in last five years, if so, year-wise details thereof and if not, reasons therefor; and

(d) details of the pending amount still to be collected from people charged with over speeding on highways and expressways in last five years, year-wise, State-wise and district-wise for Punjab?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (d) The number of fines and amount collected for breaking speed limits on highways and expressways across the country in last five years, year-wise, State-wise and district-wise for Punjab and details of the amount still to be collected from people charged with over speeding on highways and expressways in last five years, year-wise, State-wise and district-wise for Punjab are enclosed at Annexure.

(b) The fines collected towards various traffic violations are deposited with the State/UT treasury concerned and the proceeds are generally used for road safety purposes and other infrastructure development.

(c) Money spent by the Government on awareness programmes related to road safety in last five years is as follows:

Sl. No.	Year	Expenditure Incurred(in Rs. crore)
1	2018-19	41.72
2	2019-20	36.69
3	2020-21	40.61
4	2021-22	17.41
5	2022-23	34.47

REFERRED IN REPLY TO PART (a) and (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 729 ANSWERED ON 26.07.2023 ASKED BY SHRI VIKRAMJIT SINGH SAHNEY REGARDING FINES COLLECTED FOR BREAKING SPEED LIMITS

The number of fines and amount collected for breaking speed limits on highways and expressways across the country in last five years, year-wise, State-wise and district-wise for Punjab and details of the pending amount still to be collected from people charged with over speeding on highways and expressways in last five years, year-wise, State-wise and district-wise for Punjab are as follows:

State/UT Wise Details Regarding No. Of Challans, Collection of Fines/ Penalty and Pending Amount for last Five Years															
Year	2018			2019			2020			2021			2022		
	No. of challan	Fine collected for Challan (Rs.)	Pending Amount (Rs.)	No. of challan	Fine collected for challan (Rs.)	Pending Amount (Rs.)	No. of challan	Fine collected for challan (Rs.)	Pending Amount (Rs.)	No. of challan	Fine collected for challan (Rs.)	Pending Amount (Rs.)	No. of challan	Fine collected for challan (Rs.)	Pending Amount (Rs.)
Assam	0	0	0	6	50000	0	233	1260000	590000	1313	7230300	4220000	2859	14710200	13510000
Bihar	6	1300	700	116	33700	18500	28	40300	16000	53	87300	14500	356	682400	94000
Chhattisgarh	0	0	0	0	0	0	0	0	0	22	2000	3600	0	2000	0
Chandigarh	1866	0	0	8920	99400	30000	33812	8751000	13669000	67158	36238000	35071500	188782	62487500	176229000
UT of DNH and DD	0	0	0	0	0	0	0	0	0	1	1500	0	0	0	0
Delhi	2211	316000	4572400	440183	139843000	230239500	965433	932690000	9346320000	514601	207772000	6523716000	302052	192206000	5499622000
Goa	0	0	0	0	0	0	7	1900	0	4	900	0	5	0	0
Gujarat	324	84000	33900	634	214600	144100	342	579500	134300	552	1217700	170000	2491	1477000	3323000
Himachal Pradesh	0	0	0	1621	854400	59600	12800	4775700	509600	37841	15878800	4123700	35281	23537300	27321000
Haryana	37362	5600	700	50996	7376900	1466100	16461	28578100	3670100	62558	79362300	32890000	103672	112817000	92511800
Jharkhand	0	0	0	0	0	0	0	0	0	7	3000	0	751	534000	260000
Jammu and Kashmir	0	0	0	0	0	0	2	1000	0	339	281000	52500	819	533500	332500
Karnataka	0	0	0	0	0	0	1	1000	0	3	3000	0	3	0	1000
Kerala	0	0	0	0	0	0	616	598500	246000	8665	9555000	2803500	93260	25665250	81622500
Maharashtra	3	0	1000	12	4000	8000	24	5000	17000	14303	1285000	18060500	118689	36290000	192856500
Manipur	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0
Mizoram	0	0	0	1	1000	0	11	11000	0	23	22000	0	15	13000	4000
Punjab	1188	39200	1400	5781	3027200	165900	2912	2142200	170700	395	65900	52000	583	41800	7000
Puducherry	0	0	0	1	300	0	0	0	0	15	4600	0	215	45000	400
Rajasthan	1693	633100	78500	33538	13227000	143100	14267	7464500	265700	9679	17718100	1059500	26479	43452000	8881000
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	1	0	4000

Tamil Nadu	0	0	0	82816	14288600	18586700	344048	52027900	152052800	303580	53688950	155253875	154664	60055850	75336350
Tripura	0	0	0	0	0	0	92	59000	24000	774	140000	537000	2054	989000	1137000
Uttarakhand	79	6100	2400	1381	288000	399500	2616	1251200	2521300	15521	9084300	16839600	40080	18809700	58322700
Uttar Pradesh	85156	904100	16979225	274282	86570975	237037225	225214	184937675	323356750	430804	311807925	650830800	598635	502132125	105322600
West Bengal	0	0	0	0	0	0	0	0	0	2	600	0	19107	8635800	13869600

DTO/RTO Wise Details Regarding No. Of Challans, Collection of Fines/ Penalty and Pending Amount for last Five Years for Punjab State for offence of Breaking Speed limit															
Year	2018			2019			2020			2021			2022		
	No of Challan	Fine collected for Challan (Rs.)	Pending amount (Rs.)	No of Challan	Fine collected for Challan (Rs.)	Pending amount (Rs.)	No of Challan	Fine collected for Challan (Rs.)	Pending amount (Rs.)	No of Challan	Fine collected for Challan (Rs.)	Pending amount (Rs.)	No of Challan	Fine collected for Challan (Rs.)	Pending amount (Rs.)
DTO Jalandhar	0	0	0	0	0	0	37	2000	32000	0	2000	0	0	1000	0
DTO Ludhiana	132	0	70000	1179	0	545900	1223	439000	306000	307	745300	66000	566	604700	191000
RTO Jalandhar	12	0	1400	470	134100	165900	255	69400	170700	82	35900	52000	16	41800	7000
RTO Ludhiana	1044	39200	0	4132	2893100	0	1396	206800	1000	6	30000	0	1	0	0
RTO Sahibzada Ajit Singh Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

**Note:- For Delhi State, column Fine Collected for challan does not include the amount paid in Court .**

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